



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी
UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI

संदर्भ सं० / Ref.No. 215) OANo-47/2022

दिनांक / Date... 12-5-22

To,
The Registrar
Hon'ble National Green Tribunal
Principal Bench
New Delhi.

Sub: Action taken report in compliance of the order passed by Hon'ble NGT dated 16.02.2022 in OA No. 47 of 2022 Sanjay Kumar Pal Versus State of U.P. & Ors.

Sir,

Please refer to the subject noted above. Consequent upon the referenced Order, the designated Committee constituted has made sincere efforts in addressing all the issues in compliance of the referenced Order. The Report with all supporting Annexure is enclosed with request to kindly place before Hon'ble Tribunal.

Encl. As Above (Total-20 Pages)

Yours faithfully


(Kalika Singh)
Regional Officer

Copy to following for information & necessary action please.

1. Member Secretary, U.P. Pollution Control Board, Lucknow.
2. Chief Environmental Officer (C-6), U.P. Pollution Control Board, Lucknow.
3. Chief Law Officer, U.P. Pollution Control Board, Lucknow.


Regional Officer

REPORT
PLACED BEFORE HON'BLE NATIONAL GREEN
TRIBUNAL (NGT), NEW DELHI
O.A. No. 47 of 2022

In the matter of Sanjay Kumar Pal Vs. State of U.P. & Ors.

01. Background

Taking note of complaint made to the Hon'ble Tribunal regarding M/s. Obeetee Pvt. Ltd., Vill-Gopepur, Gopignaj, Bhadohi (respondent no.5), who is running Carpet Industry and dumping waste water including organic toxic substances in the agricultural land of the applicant at Araji no. 371, measuring area 0.895 hectare, situated in Village Jauharpur, Tehsil Gyanpur, District Sant Ravi Dass Nagar (Earlier known as District Bhadohi). It is submitted that continuous flow of contaminated water in the agricultural land has adversely affected the crops of the applicant and even the ground water level has risen because of water logging., Hon'ble Tribunal has passed order dated 16.02.2022. The relevant part of the order is as follows:

"...We have heard the Ld. Counsel for the applicant and gone through the application. In view of the serious nature of allegations, it appears necessary to ascertain the factual position relating to compliance with consent conditions including existence of effluent treatment plant and compliance with effluent

standards prescribed in the matter through a Joint Committee of the State PCB and District Magistrate, Sant Ravi Dass Nagar, U.P. The State PCB will be the Nodal agency for coordination and complian..."

02. Action Taken

In compliance of the said order the following team was constituted.

Nominated Members

1. Shree Yogendra Kumar, Sub Divisinal Magistrate, Gyanpur, Sant Ravidas Nagar, (Representative of District Magistrate).
2. Shree Kalika Singh, Regional Officer (U.P. Pollution Control Board)

Other Members

1. Shree Bhalendra Kumar Srivastava, Assistant Scientific Officer, U.P. Pollution Control Board, Varanasi
2. Shree C.P. Verma, Scientific Assistant, U.P. Pollution Control Board, Varanasi
3. Shree Shibu Ahemad, Lekhpal, Gyanpur, Bhadohi

The meeting of the above team was convened on 14.03.2022 and unanimously decided to conduct physical inspection of the site in question on 06.05.2022 accordingly, on-site review by the joint team was undertaken during 14.03.2022.



Observations

(a) Industry details-

1	Name and address of Industry	Obeetee Private Limited, Gopepur, Gopiganj, Sant Ravidas Nagar -221303
2	Date of inspection	Meeting 14.03.2022 Site Visit 06.05.2022
3	Nature of Industry	Carpet Manufacturer and Exporter
4	Year of commissioning of industry	1951
5	Name of the Person present during site visit other than committee member on 06.05.2022	1. Shree I B Singh, Factory Manager, Obeetee Pvt Ltd., Gopiganj, Sant Ravidas Nagar 2. Ex. Gram Pradhan Shree Chhotelal Yadav, Vill-Jauharpur Sant Ravidas Nagar 3. Shree Chandra Bali Yadav, Vill-Jauharpur Sant Ravidas Nagar 4. Shree Ramesh Prakash, Vill-Jakhanw Sant Ravidas Nagar 5. Shree Chandra

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		<p>Shekhar, Vill- Jakhanw</p> <p>6. Shree Ram Rati Bind, Vill-Jauhapur, Sant Ravidas Nagar</p> <p>7. Shree Ranjeet Kumar Bind, Son of Present Gram Pradhan Smt Vimala Devi Gram panchayat Jauharpur Sant Ravidas Nagar</p>
6	Category of Industry	Red
7	Operational Status	Operational
8	Product and capacity (Ton/Month)	Dyed Woollen yarn 322 Ton/month
9	By Product	Nil
10	Consent Status of Water	Applied for renewal under consideration
11	Consent Status of Air	Applied for renewal under consideration
12	Source of water	<p>Ground water; 3 nos. of borewell installed (including 1 standby)</p> <p>1- H.P.-12.5 2- H.P.-12.5 3- H.P.-12.5</p>
13	Utilization of water consumption and	Utilisation-1180KLD, Discharge-719KLD

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	discharge ratio	
14	Details of ETP installed capacity of ETP.	1000KLD capacity ETP installed. The ETP consists of following units- a) Bar Screen b) Oil & Grease Trap c) Equalization Tank, Flash Mixer, Flocculation Chamber d) PH adjustment chamber e) Primary Clarifier, f) Aeration Tank (Through Compressed Air) g) Biological treatment h) Secondary Clarifier i) Pre Filtration sump j) Pressure sand filter k) Activated Carbon filter l) Online Monitoring to CPCB m) Treated water outlet
15	Effluent quantity(KL/day)	779 KL/day
16	Point of discharge and final discharge	Treated effluent discharged at Jhiriyapul Nala through a public drain.
17	STP status for	Only Septic Tank/Soakpit

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	domestic effluent	
18	Whether unit has taken permission from CGWA for ground water extraction	Yes (Copy enclosed)
19	Whether unit is being assessed for water cess	Not applicable
20	Whether water meter installed on Tube well	Yes
21	Source of Air pollution	Boiler 6TPH and standby 4 TPH
22	Details of Fuel used	Rice husk
23	Details of APCS & stack height	Stack height 30 mtr with cyclone dust collector and bag filter
24	Details of DG set (Whether installed acoustic enclosure)	380KVA - 1 & 500KVA - 3 (With acoustic enclosure)
25	Quantity of hazardous waste	ETP Sludge, approx 5.5 MT/Month
26	Status of Hazardous Waste Authorization	Valid up to 31.12.2024

(b) The site inspection was done by the committee on 06.05.2022. The industry was engaged in manufacture of





Carpets. At the time of inspection, The main source of water pollution is from yarn dyeing process.

ETP was found operation during inspection. Industry has installed Online Continuous Monitoring System and connected with CPCB server. Data as per display board the value of BOD-23.71 mg/Ltr, COD-144.23 mg/Ltr, pH-7.19, TSS-32.47 mg/Ltr, which are within the limit prescribed. The treated effluents was discharge through drain. This drain ultimately meets in River Ganga after approx 8 km.

At the time of inspection, industrial effluent has not been found in complainer lands **(Photograph Annex-1)**.

That the during inspection dt 6.5.2022 one sample was collected ~~on~~ from final outlet of E.T.P. and deposited in Regional Office laboratory, U.P. Pollution Control Board, Varanasi for analysis. Analysis report is enclosed.**(Annex-2)**.

As per the analysis report the main pollutants like BOD, COD, SS, Oil & Grease & pH have been found with the limit prescribed.

Report of District Agricultural Officer of Bhadohi is enclosed regarding the impact of pollution tree, plants & crops **(Annex-3)**.

Report of Chief Medical Officer (CMO) of Bhadohi is enclosed regarding the impact of pollution on human health. **(Annex-4)**.

Report of Chief Vetnary Officer (CVO) of Bhadohi is enclosed regarding the impact of pollution on animals. **(Annex-5)**.



That the industry M/s Obeetee Pvt. Ltd., Goppur, Gopiganj, Bhadohi, Sant Ravidas Nagar has given Rs (10000+5000)=15000.00 to complainer Mr. Sanjay Kumar for repairing of damaged jhiriya nala (**Annex-6**).

During the inspection, the committee has interacted with the local villagers and ex Gram Pradhan Shree Chhotelal Yadav and the son of the present Gram Pradhan Shree Ranjeet Kumar Bind. During discussions no body has raised the point related to pollution. It has also been pointed out by the ex Gram Pradhan Shree Chhotelal Yadav that approx 50 acres of land is irrigated with the treated effluent generated with the consent of the farmer and the industry representative.

It has also pointed out by the Shree Ranjeet Kumar Bind son of the present Gram Pradhan and the lekhpal Shree Shibu Ahemad that Cultivation was not done in the crop year 1428 to 1429.

04. Recommendations

1. The stretch of Jhiriya Nala may require desilting, particularly in locations/stretches where the polluted water join the drain and the desilted material can be used for strengthening^{of} embankments.
2. Vegetation development on embankments of restored drain.
3. The treated effluents should be given to the farmers after entering into agreement with the available area for irrigation use on the land.

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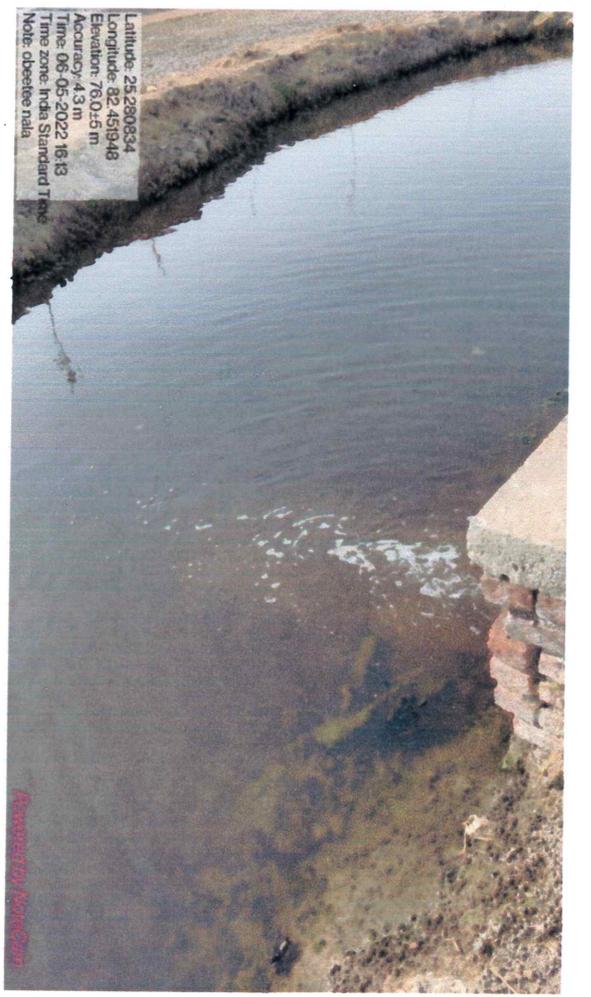
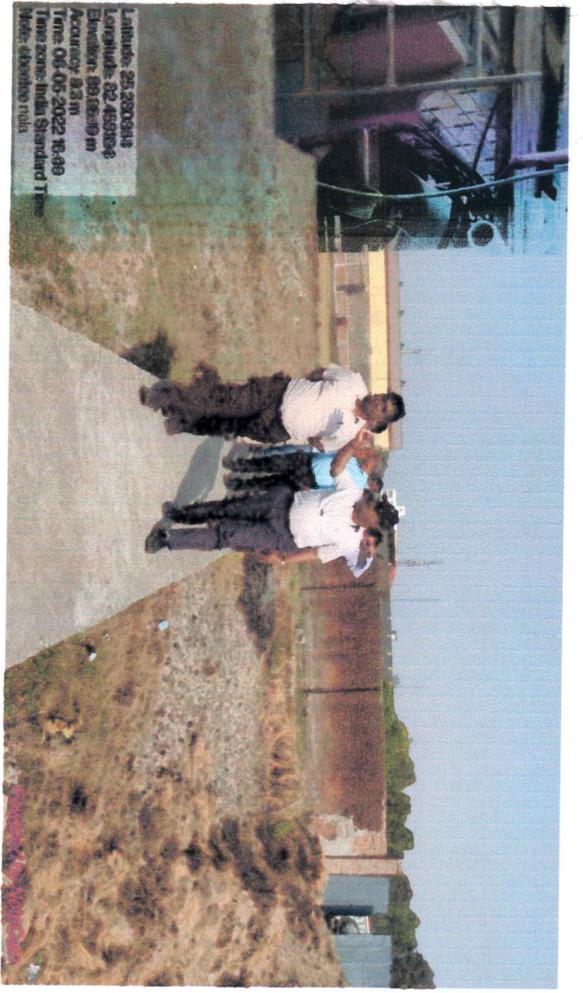
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4. Industry M/s Obeetee Pvt. Ltd. Is liable to pay compensation to the complainer Mr Sanjay Kumar Pal only after proper verification and assessment by the agricultural and revenue department.


11.05.2022
(Kalika Singh)
Regional Officer
UPPCB, Varanasi


11.5.22
(Yogendra Kumar)
SDM (Gyanpur)
Sant Ravidas Nagar


11.5.22
(Aryaka Akhoury)
District Magistrate
Sant Ravidas Nagar (Bhadohi)



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**REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD**

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 16295807/Varanasi/2022

Date:09/05/2022

- 1- Name of Industry: OBEETEE PRIVATE LIMITED
- 2- Address of Industry: Gopepur, Gopiganj, Bhadohi
- 3- District: Sant ravidas nagar
- 4- Description about sampling point: Final Outlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Kalika Singh RO & Ranjeet Kumar MA
- 7- Colour and Odour: Clear Odourless
- 8- Quantity and Packing: 2 Ltr. Plastic Jerricane & 1 Ltr. Glass Bottle
- 9- Date of Sample Collection: 06/05/2022
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 06/05/2022

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.32	5.5 - 9.0	02-12
Oil Grease	mg/l	3.5	10	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 OC	mg/l	40	-	10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 OC	mg/l	570	-	10- 50000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 OC	mg/l	610	-	10- 50000 mg/l
BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio	mg/l	26.4	30	1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	152	250	5.0 -100000 mg/l

Reference- (1)General Standards for discharge of environment Pollutants are as per-A Effluent(Schedule-VI).The environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Remark: NA

Analysed by

[Gyan Dutta Verma(JRF)]

Authorized by

Bhalendra
Kumar Srivastava
Bhalendra Srivastava ASO

Digitally signed by
Bhalendra Kumar Srivastava
Date: 2022.05.09 19:16:09
+05'30'

Kalika Singh
Regional Officer

Digitally signed by Kalika
Singh
Date: 2022.05.09
19:16:19 +05'30'

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

MANUFACTURERS & EXPORTERS OF FINE HANDKNOTTED CARPETS & DHURRIES
(A GOVERNMENT OF INDIA RECOGNISED TRADING HOUSE)

CIN : U17226UP1932PTC000475

दिनांक: 25.03.2022

श्रीमान जिला कृषि अधिकारी
भदोही, उत्तर प्रदेश

महोदय,

ओबीटी प्राइवेट लिमिटेड, गोपपुर, गोपीगंज, भदोही वर्ष 1951 से कारखाना अधिनियम के अंतर्गत पंजीकृत है और समस्त कानूनों का पालन करते हुए कालीन निर्माण का कार्य करती है और कालीन निर्यात के क्षेत्र में अग्रणी कम्पनी है। कारखाने में डाईंग प्लान्ट स्थापित है जिसके लिए उत्तर प्रदेश प्रदूषण कन्ट्रोल बोर्ड के मानक के अनुसार जलशोधन यंत्र (ETP) स्थापित है तथा मानक के अनुसार इसका रख-रखाव व संचालन किया जाता है। कारखाने से निकलने वाला शोधित जल पक्के नाले द्वारा एक सार्वजनिक नाले में निस्तारित किया जाता है। कम्पनी को उत्तर प्रदेश प्रदूषण कन्ट्रोल बोर्ड से जल एवं वायु का सहमति पत्र प्राप्त है।

निवेदन है कि प्रार्थी के कम्पनी को एक प्रमाण पत्र जारी करने की कृपा करें कि शोधित जल के निस्तारण के उपरान्त आस-पास के गाँव में किसी भी प्रकार से पेड़-पौधे, फसल पर कोई दुष्प्रभाव परिलक्षित नहीं है।

प्रार्थी

(आई0बी0 सिंह)

कारखाना प्रबंधक
ओबीटी प्राइवेट लिमिटेड
गोपपुर, गोपीगंज, भदोही
मो0 नं0 9335078523

30/03/2022
25/03/2022
Bhadolahi

अनुसंधान के अनुसार शोधित जल के निस्तारण के उपरान्त
आस-पास के फसल पर कोई दुष्प्रभाव नहीं है। 25/03/2022
जिला कृषि अधिकारी
भदोही

OBEETEE PRIVATE LIMITED

Registered Office : BISUNDERPUR, CIVIL LINES, P.O. BOX NO. 4, MIRZAPUR - 231 001, INDIA. PHONES: 91-5442-252304, 252610, 252052, 266199

FAX: 91-5442-252413. E-MAIL: obtindia@obeetee.com WEBSITE: www.obeetee.com

BANKERS : STATE BANK OF INDIA, SPECIALISED COMMERCIAL BRANCH, VARANASI- 221002.

Noida Office : A-45, SECTOR- 64, PHASE-III, NOIDA, UTTAR PRADESH, PIN CODE - 201301. PHONES : 91-120-4690200 FAX : 91-120-4690201

E-MAIL: obtdelhi@obeetee.com

Factory : Goppur, Gopiganj, Distt. Sant Ravidas Nagar (Bhadolahi) Ph.: 05414-232206, 232268 Fax: 05414-232320

**PROFORMA REGARDING SAFE DRINKING WATER AND SANITARY CONDITION
CERTIFICATE:-**

No:- 10

Date:- 06-04-2022

It is certified that an inspection team headed by RAM ASHRE (D.M.O.)

(Name of Officers

designation) from CHIEF MEDICAL OFFICER, BHADOHI

(name of

Department/office) inspected the OBEETEE PRIVATE LIMITED, GOP PUR, GOPIGANJ, BHADOHI

(Name and address of the institute/school) on 05-04-2022 and found that the OBEETEE

PRIVATE LIMITED, GOP PUR, GOPIGANJ, BHADOHI

(name of institute/school) has safe drinking water facilities for the employees and members of staff of the institution and is maintaining the hygienic sanitation condition in the institute/factory building and the campus as per the norms prescribed by the Central/State/U.T.Govt.

The above valid for a period of ONE YEAR

Signature with seal:

Name:-

Designation:-

08/10/22
मुख्य स्वास्थ्य अधिकारी
सुपुल-भदोही

To FACTORY MANAGER

OBEETEE PRIVATE LIMITED,

GOP PUR, GOPIGANJ, BHADOHI

(Name and address of the institute/school)

निरिक्षण आख्या

निरिक्षण स्थल – OBEETEE (OBT) COMPANY GOPIGANJ

निरिक्षण कर्ता – राम आसरे (D.M.O.)

निरिक्षण दिनांक – 05-04-2022

महोदय,

उपरोक्त स्थल का मेरे द्वारा निरिक्षण किया गया जिसमे निम्नलिखित तथ्य प्रकाश में आए –

1. OBEETEE (ओबीटी) प्राइवेट लिमिटेड गोपपुर, गोपीगंज भदोही स्थित एक कालीन निर्माता कंपनी है जहाँ पर ऊनी धागे की डाईग, कालीन की धुलाई, फिनिशिंग एवं पैकेजिंग का काम होता है।
2. कारखाने में जलशोधन यंत्र (ETP) स्थापित है। कारखाने में विभिन्न कार्यों में प्रयोग हुए पानी को सीधे नाले में न गिराकर ETP द्वारा शोधित करके सार्वजनिक नाले में बहाया जाता है जिसका pH मान 6-9 के बीच मेंटेन रखा जाता है। मेरे निरिक्षण के दौरान ETP चालू हालत में मिला।
3. कारखानों के अन्दर कहीं भी अनावश्यक जलभराव नहीं मिला कहीं भी मच्छरों की ब्रिडिंग स्थल नहीं मिला।
4. पूरे कारखाने में साफ़-सफाई की व्यवस्था अच्छी मिली।
5. कर्मचारियों हेतु प्राथमिक उपचार की व्यवस्था स्थापित है।
6. पीने हेतु पानी फ़िल्टर के बाद प्रयोग किया जाता है। उनकी अपनी खुद की बोरिंग से पानी आपूर्ति की व्यवस्था है परन्तु डोजर लगा हुआ नहीं दिखा।
7. चूँकि शोधित वहित जल का pH मान 6-9 के बीच रखा जा रहा है और क्रियाशील नाले में बहाया जा रहा है। फलतः यह कृषि कार्यों में प्रयोग किया जा सकता है। चूँकि शोधन के बाद यह निस्तारित हो रहा है अतः यह कहीं से भी आस-पास के निवासियों के स्वास्थ्य पर कोई दुःप्रभाव नहीं पड़ेगा।

निर्देश-

1. पेयजल के पाइपलाइन में डोजर (आयोडाइज्ड) लगाने का निर्देश दिया गया जिसपर तत्काल कार्यवाही का आश्वासन फैक्ट्री के तरफ से मिला।
2. शोधित निस्तारित जल का pH मान सदैव 7 के आस-पास रखने का निर्देश दिया गया।
3. कहीं पर भी जल ठहराव एक सप्ताह से अधिक न हो कूलरों को प्रति सप्ताह एक बार साफ़ अवश्य करें।

निष्कर्ष-

कारखाने की साफ़ सफाई एवं अच्छी ड्रेनेज व्यवस्था तथा शुद्ध पेयजल की उपलब्धता एवं अन्य मूलभूत मानवीय सुविधाओं की उपलब्धता को देखते हुए संस्थान/ कारखाने को अनापत्ति प्रमाण पत्र दिया जा सकता है-

Ram

निरिक्षण कर्ता
(राम आसरे)
(D.M.O.)

MANUFACTURERS & EXPORTERS OF FINE HANDKNOTTED CARPETS & DHURRIES
(A GOVERNMENT OF INDIA RECOGNISED TRADING HOUSE)

CIN : U17226UP1932PTC000475

दिनांक: 25.03.2022

श्रीमान पशु चिकित्साधिकारी
ज्ञानपुर, भदोही, उत्तर प्रदेश

महोदय,

ओबीटी प्राइवेट लिमिटेड, गोपपुर, गोपीगंज, भदोही वर्ष 1951 से कारखाना अधिनियम के अंतर्गत पंजीकृत है और समस्त कानूनों का पालन करते हुए कालीन निर्माण का कार्य करती है और कालीन निर्यात के क्षेत्र में अग्रणी कम्पनी है। कारखाने में डाईंग प्लान्ट स्थापित है जिसके लिए उत्तर प्रदेश प्रदूषण कन्ट्रोल बोर्ड के मानक के अनुसार जलशोधन यंत्र (ETP) स्थापित है तथा मानक के अनुसार इसका रख-रखाव व संचालन किया जाता है। कारखाने से निकलने वाला शोधित जल पक्के नाले द्वारा एक सार्वजनिक नाले में निस्तारित किया जाता है। कम्पनी को उत्तर प्रदेश प्रदूषण कन्ट्रोल बोर्ड से जल एवं वायु का सहमति पत्र प्राप्त है।

निवेदन है कि प्रार्थी के कम्पनी को एक प्रमाण पत्र जारी करने की कृपा करें कि शोधित जल के निस्तारण के उपरान्त आस-पास के गाँव पशु-पक्षियों के उपर कोई दुष्प्रभाव परिलक्षित नहीं है।

निस्तारण के उपरान्त शोधित जल
को जल-पास के पशु-पक्षी कम्पनी
को दुष्प्रभाव नहीं है।

मुख्य पशु चिकित्साधिकारी
भदोही

प्रार्थी

(आई०बी० सिंह)

कारखाना प्रबंधक
ओबीटी प्राइवेट लिमिटेड
गोपपुर, गोपीगंज, भदोही
मो० नं० 9335078523

OBEETEE PRIVATE LIMITED

Registered Office : BISUNDERPUR, CIVIL LINES, P.O. BOX NO. 4, MIRZAPUR - 231 001, INDIA. PHONES: 91-5442-252304, 252610, 252052, 266199

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BANKERS : STATE BANK OF INDIA, SPECIALISED COMMERCIAL BRANCH, VARANASI- 221002.

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E-MAIL: obtdelhi@obeetee.com

Factory : Goppur, Gopiganj, Distt. Sant Ravidas Nagar (Bhadchi) Ph.: 05414-232206, 232268 Fax: 05414-232320

CASH PAYMENT VOUCHER

Description	← Code →		Ref GL/Div	Party	Dr./Cr. Ind.	Amount (R)
	Div	Depot A/C				
Labour Chgs Ramrati-cleaning & making charges of drain as per bill	15	61603			D	10,000.00

Total Amount (₹s.) :

10,000.00

Rupees (in Words) : Ten Thousand Only.

Ref No: Payment Avd #:

Signature Of Recipient 	Paid By  Cashier Virendra Kumar Maurya	Entered By & Date Virendra Kumar Maurya 05/04/2022
		Approved By & Date Arun Kumar Giri 04/04/2022

862708

सेवा में

श्रीमान कारखाना प्रबन्धक
ओबीबी. प्रा० लि० गौपपुर
गोपीगंज भदोही उ० प्र०

विषय - नाले की सफाई हेतु : -

महोदय,
सविनय निवेदन है कि प्राची का क्षेत्र
कम्पनी के पश्चिम द्वार पर नाले के बगल में है
नाले में जलकुम्भी हो जाने के कारण एवं
नाले की गैडो का कलव हो जाने के कारण
प्राची क्षेत्र में जलजमाव हो गया है।

अतः प्रार्थना है कि नाले की सफाई से
गैडबन्दी हेतु आने वाले खर्च ₹ 10,000/- (दस हजार)
दिलवाते की कृपा करें जिससे प्राची गैडबन्दी एवं
जलकुम्भी की सफाई करा सके।

धन्यवाद

Approved

02/4/22



प्राची

रात्राणी

950670594

पता - जोहरपुर, जल

गोपीगंज भदोही
उ० प्र०

CASH PAYMENT VOUCHER

Description	Code			Party	Dr./Cr.	
	Div	Depot	A/C		Indl.	Amount(Rs.)
Labour Chgs	15		61603			
Sunjay -maintenance charges of comp drain as bl				D		5,000.00

Total Amount (Rs.): 5,000.00
Rupees (in Words) : Five Thousand Only.

Ref No: Payment Awd #
Signature Of Recipient

Paid By

Entered By & Date
Virendra Kumar Maurya